

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

Original Application No. 151/2025/EZ

Dambarudhar Ramsingh.-----Applicants(s)

Versus

The State of Odisha & Ors. -----Respondent(s)

**AFFIDAVIT ON BEHALF OF THE OPPOSITE PARTY/RESPONDENT
NO.07 STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY
(SEIAA), ODISHA**

INDEX

Sl. No.	Particulars	Page No.
1.	Affidavit on Behalf of State Environment Impact Assessment Authority (SEIAA), Odisha	01-03
2.	The copy of the ToR application no. SIA/OR/MIN/29151/2018 dated 21.09.2018 is attached in Annexure-I.	04-12

Place: Bhubaneswar
Date: 04/07/2026

Shri Apurba Ghosh
Advocate for Respondent No.07
(SEIAA), Odisha
C/o Partha Sarathi Shamajder
25/D Baderaipur Road
P:O Jadavpur, Kolkata -700032
Email-apu7law@gmail.com
Phone No.9476239442

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

Original Application No. 151/2025/EZ

Dambarudhar Ramsingh.-----Applicants(s)

Versus

The State of Odisha & Ors. -----Respondent(s)

Affidavit on Behalf of the Opposite Party/Respondent No. 07 State
Environment Impact Assessment Authority (SEIAA), Odisha

1. Dr. Pradeept Kumar Nayak, son of late Bhimasen Nayak aged about 43 years, at present working as Environmental Scientist, State Environment Impact Assessment Authority, Odisha, do hereby solemnly affirm and state as follows.
2. That I am the deponent in this affidavit and I have been duly authorized to swear this affidavit on behalf of the Opp. Party No.07 before this Hon'ble National Green Tribunal.
3. That, I have gone through the original application and Hon'ble NGT, EZ order dated. 02/04/2026 and understood the contents thereof. I am well acquainted with the facts of the case and the relevant official records. Any contention, allegation or averment not dealt with in the present affidavit shall be construed as denied.
4. That, in reply to the averments made in the Para-01 to Para-04 of the original application, the deponent humbly submits that the averments are matters on record and this deponent has no comments to offer.

Pradeept Kumar Nayak
Environmental Scientist
SEIAA, Odisha



5. That, in reply to the averments made in the Para-05 of original application, the deponent humbly submits that this is a matter on Galganda River Sand Quarry over a lease area of 28.63 acres or 11.59 hectare in village-Galganda & Durubha, Tahsil-Nandapur, Dist-Koraput, Odisha of Sri Dambarudhar Ramsing. Here, the petitioner alleged that the project applicant Sri Dambarudhar Ramsing have extracted 25590.3 cum of sand during the period from 27.03.2019 to 26.03.2024 without having Environmental Clearance, Consent to Establish and Consent to Operate. It is submitted that the project proponent/applicant Sri Dambarudhar Ramsing had submitted an online project proposal in Parivesh Portal-1.0 to SEIAA, Odisha vide proposal no. SIA/OR/MIN/29151/2018 dated 21.09.2018 for grant of Terms of Reference (i.e. applicable for category-B1 project as per the EIA Notification, 2006 and amended therein for Environmental Impact Assessment (EIA), Environmental Management Plan (EMP) including Public Hearing) for the project proposal of Galganda River Sand Quarry over a lease area of 28.63 acres or 11.59 hectare in village-Galganda & Durubha, Tahsil-Nandapur, Dist-Koraput, Odisha. During initial scrutiny of the project proposal it was observed by the Authority SEIAA, Odisha that the applicant had submitted Mining Plan, Pre-feasibility report (PFR) and Checklist but not submitted District Survey Report (DSR) of Sand in Koraput District which is mandatory for consideration of any Environmental Clearance application for mining of any minor mineral as per direction of the Hon'ble Supreme Court of India and the Hon'ble National Green Tribunal (NGT) & as per the Notification issued by Ministry of Forest Environment & Climate Change, Government of India vide Notification No. S.O. 3611(E) dated 25.07.2018. Hence, clarification sought from project proponent for submission of DSR of Sand in Koraput District on 30/10/2018 but the project proponent did not reply since 30/10/2018 to till date and the ToR application was auto delisted from Parivesh Portal. It is also clarified that no ToR letter and environmental clearance (EC) have been issued by SEIAA, Odisha for the said project proposal as the application is incomplete and the project proponent did



Foradext Kumar Nayak
Environmental Scientist
SEIAA, Odisha

not reply the clarification sought by SEIAA, Odisha.

Copy of ToR application number SIA/OR/MIN/29151/2018 dated 21.09.2018 is attached in **Annexure-I**.

6. That, in reply to the averments made in the Para-06 to Para-30 of the original application, the deponent humbly submits that the averments are matters on record and this deponent has no comments to offer.
7. That the facts stated above in this counter affidavit are true to the best of my knowledge and belief which are based on official records that I believe to be true.
8. That the deponent reserves the right to file further affidavit as and when necessary.

IDENTIFIED BY ME
04-07-2026
ADVOCATE

Pradeep Kumar Nayak
Deponent
Environmental Scientist
SEIAA, Odisha

VERIFICATION

Verified at Bhubaneswar on this day of **04 JUL 2026** that the contents of the above affidavits are true and correct on the basis of the records maintained by the respondent in the daily course of its business, no part of it is false and nothing has been concealed therefore.

Place: Bhubaneswar

04-07-2026
Date: **SWORN BEFORE ME**

Pradeep Kumar Nayak
Deponent
Environmental Scientist
SEIAA, Odisha

DUSASAN SAMANTARAY
NOTARY, GOVT. OF ODISHA
BHUBANESWAR, ODISHA
REGD. NO. 88/2012
MOB-9439143015





State Environment Impact Assessment
Authority
Orissa



“Pro Active and Responsive facilitation by Interactive, Virtuous and

[Home](#) [Services](#) [Blog](#) [Contact Us](#)

S.No	Proposal Details	Location	Important Dates	Category	Company/Proponent	Current status	* Attached Files	View TimeLine Details
1	Proposal No : SIA/OR/MIN/29151/2018 File No : To be assigned Proposal Name : GALGANDA SAND QUARRY OVER AN AREA 11.59 HA. IN VILLAGE GALGANDA & DURUBHA UNDER NANDAPUR TAHASIL OF KORAPUT DISTRICT.	State : Orissa District : Koraput Tehsil : Nandapur	Date of Submission : Sep 21 2018	Non-Coal Mining	DAMBARUDHAR RAMSING	Delisted		



SWACHH BHARAT



Power To Empower

Open Government Data (OGD) Platform India

The national portal of India
india.gov.in

myGov



MeitY



NIC

© Content Owned, Updated and Maintained by Ministry of Environment, Forest and Climate Change, Government of India

Terms & Conditions | Privacy Policy | Copyright Policy | Hyperlinking Policy | Accessibility Statement | Disclaimer | Site Map | Contact Us

For any Technical support, Please Contact EFCCID, NIC, New Delhi, monitoring-fc(at)nic(dot)in

APPENDIX I**(See Paragraph-6)****CATEGORY - B**

Note : If space provided against any parameter is inadequate, Kindly upload supporting document under 'Additional Attachments if any' at the last part of the Form1. Please note that all such Annexures must be part of single pdf document.

(I) Basic Informations

S.No.	Item	Details	
	Whether proposal involved violation of EIA notification	NA	
	Weather Consent to Establishment Obtained	NA	
	Upload copy of CTE	NA	
1.	Name of the Project	GALGANDA SAND QUARRY OVER AN AREA 11.59 HA. IN VILLAGE GALGANDA & DURUBHA UNDER NANDAPUR TAHASIL OF KORAPUT DISTRICT.	
	Proposal No	SIA/OR/MIN/29151/2018	
2.	Project Sector	Non-Coal Mining	
3.	Location of the project	GALGANDA & DURUBHA	
4.	Shape of the project land Uploaded GPS file Uploaded copy of survey of India Toposheet	Block (Polygon) Annexure-GPS file  Annexure-Survey of india toposheet	
5.	Brief summary of project	Annexure-Brief summary of project	
6.	State of the project	Orissa	
Details of State of the project			
S.no	State Name	District Name	Tehsil Name
NIL			
7.	Town / Village	GALGANDA & DURUBHA	
8.	Plot/Survey/Khasra No.	Plot No-480,481,321,322, Khata No-65,78	
9.	S. No. in the schedule	1(a) Mining of minerals	
10.	Proposed capacity/area/length/tonnage to be handled/command area/lease area/number or wells to be drilled	35334 CUM ha.	
11.	New/Expansion/Modernization	New	
12.	Category of project	B	
13.	Does it attract the general condition? If yes, please specify	No	
15.	Does it attract the specific condition?	No	
16.	Is there any litigation pending against the project?	No	
17.	Nearest railway station along with distance in kms.	DARLIPUT, 03 km	

18.	Nearest airport along with distance in kms	Vishakhapatnam, 110 km
19.	Nearest Town/City/District Headquarters along with distance in kms	KORAPUT , 75 km
20.	Distance of the project from nearest Habitation	6 , 6 km
21.	Details of alternative sites examined shown on a toposheet	No
22.	Whether part of interlinked projects?	No
23.	Whether the proposal involves approval/clearance under the Forest (Conservation)Act,1980?	No
24.	Whether the proposal involves approval/clearance under the wildlife (Protection)Act,1972?	No
25.	Whether the proposal involves approval/clearance under the C.R.Z notification,2011?	No
26.	Whether there is any Government Order/Policy relevent/relating to the site?	No
27.	Whether there is any litigation pending against the project and/or land in which the project is proposed to be set up?	No
28.	Project Cost(in Lac.)	3
29.	Mining lease area (in ha.)	11.59
30.	Whether the proposed project/activity located in notified Industrial area(Yes/No)	N/A

Activity

1 Construction, operation or decommissioning of the Project involving actions, which will cause physical changes in the locality (topography, land use, changes in water bodies, etc.)

S.No	Information/Checklist confirmation	Yes/No	Details there of (with approximate quantities/rates, wherever possible) with source of information data
1.1	Permanent or temporary change in land use, land cover or topography including increase in intensity of land use (with respect to local land use plan)	Yes	Mining will be carried out as per approved Mining Plan.
1.2	Clearance of existing land, vegetation and buildings?	No	NA
1.3	Creation of new land uses?	No	NA
1.4	Pre-construction investigations e.g. bore houses, soil testing?	No	NA
1.5	Construction works?	No	NIL
1.6	Demolition works?	No	NIL
1.7	Temporary sites used for construction works or housing of construction workers?	No	--

1.8	Above ground buildings, structures or earthworks including linear structures, cut and fill or excavations and fill or excavations	Yes	Mining will be carried out as per approved Mining Plan.
1.9	Underground works including mining or tunneling?	No	No underground mining work as the lease hold area is a flat valley area.
1.10	Reclamation works?	Yes	NIL
1.11	Dredging?	No	NA
1.12	Offshore structures?	No	NA
1.13	Production and manufacturing processes?	Yes	Open Cast Manual method of mining of sand bed with production capacity maximum annual production is 1980 Cum and the average is 1860 Cum.
1.14	Facilities for storage of goods or materials?	No	NA
1.15	Facilities for treatment or disposal of solid waste or liquid effluents?	No	NA
1.16	Facilities for long term housing of operational workers?	No	As the local labours are available, no housing facility will be required.
1.17	New road, rail or sea traffic during construction or operation?	No	--
1.18	New road, rail, air water borne or other transport infrastructure including new or altered routes and stations, ports, airports etc?	No	--
1.19	Closure or diversion of existing transport routes or infrastructure leading to changes in traffic movements?	No	NIL
1.20	New or diverted transmission lines or pipelines?	No	NIL
1.21	Impoundment, damming, culverting, realignment or other changes to the hydrology of watercourses or aquifers?	No	--
1.22	Stream crossings?	No	--
1.23	Abstraction or transfers of water from ground or surface waters?	No	--
1.24	Changes in water bodies or the land surface affecting drainage or run-off?	No	--
1.25	Transport of personnel or materials for construction, operation or decommissioning?	No	--
1.26	Long-term dismantling or decommissioning or restoration works?	No	NIL
1.27	Ongoing activity during decommissioning which could have an impact on the environment?	Yes	No decommissioning activity proposed.
1.28	Influx of people to an area in either temporarily or permanently?	No	--
1.29	Introduction of alien species?	No	--
1.30	Loss of native species or genetic diversity?	No	--
1.31	Any other actions?	No	--

2 Use of Natural resources for construction or operation of the Project (such as land, water, materials or energy, especially any resources which are non-renewable or in short supply):

S.No	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible) with source of information data
2.1	Land especially undeveloped or agricultural land (ha)	Yes	Non Forest Govt. land will be converted to Mining purposes.
2.2	Water (expected source & competing users) unit: KLD	Yes	Water requirement will be 5 KLD. Water would be purchased from wells and tube wells from nearby areas..
2.3	Minerals (MT)	Yes	The maximum annual production is 1980 Cum and the average is 1860 Cum.
2.4	Construction material – stone, aggregates, sand / soil (expected source – MT)	No	NIL
2.5	Forests and timber (source – MT)	No	NIL
2.6	Energy including electricity and fuels (source, competing users) Unit: fuel (MT),energy (MW)	No	--
2.7	Any other natural resources (use appropriate standard units)	No	NA

3 Use, storage, transport, handling or production of substances or materials, which could be harmful to human health or the environment or raise concerns about actual or perceived risks to human health

S.No	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible) with source of information data
3.1	Use of substances or materials, which are hazardous (as per MSIHC rules) to human health or the environment (flora, fauna, and water supplies)	No	NA
3.2	Changes in occurrence of disease or affect disease vectors (e.g. insect or water borne diseases)	No	NIL
3.3	Affect the welfare of people e.g. by changing living conditions?	Yes	Socio-economic condition will improve and will have positive impact due to increasing earning sources of nearby peoples.
3.4	Vulnerable groups of people who could be affected by the project e.g. hospital patients, children, the elderly etc.	No	NIL
3.5	Any other causes	No	NIL

4 Production of solid wastes during construction or operation or decommissioning (MT/month)

S.No	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible) with source of information data
4.1	Spoil, overburden or mine wastes	Yes	No Generated of waste.
4.2	Municipal waste (domestic and or commercial wastes)	No	NIL

4.3	Hazardous wastes (as per Hazardous Waste Management Rules)	No	NIL
4.4	Other industrial process wastes	No	NIL
4.5	Surplus product	No	NIL
4.6	Sewage sludge or other sludge from effluent treatment	No	NIL
4.7	Construction or demolition wastes	No	NIL
4.8	Redundant machinery or equipment	No	NIL
4.9	Contaminated soils or other materials	No	NIL
4.10	Agricultural wastes	No	NIL
4.11	Other solid wastes	No	NIL

5 Release of pollutants or any hazardous, toxic or noxious substances to air(Kg/hr)

S.No	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible) with source of information data
5.1	Emissions from combustion of fossil fuels from stationary or mobile sources	No	Negligible emission is seen due to vehicular movement on the unmetalled road.
5.2	Emissions from production processes	No	--
5.3	Emissions from materials handling including storage or transport	No	NA
5.4	Emissions from construction activities including plant and equipment	No	NIL
5.5	Dust or odours from handling of materials including construction materials, sewage and waste	No	NIL
5.6	Emissions from incineration of waste	No	NIL
5.7	Emissions from burning of waste in open air (e.g. slash materials, construction debris)	No	NIL
5.8	Emissions from any other sources	No	NIL

6 Generation of Noise and Vibration, and Emissions of Light and Heat:

S.No	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible) with source of information data
6.1	From operation of equipment e.g. engines, ventilation plant, crushers	Yes	Noise will be generating from movement of mining machineries 2 transport vehicles.
6.2	From industrial or similar processes	No	NIL
6.3	From construction or demolition	No	NIL

6.4	From blasting or piling	No	No, blasting will not be adopted in the mining lease area.
6.5	From construction or operational traffic	No	NIL
6.6	From lighting or cooling systems	No	Proposed mining is open cast thus emission of light and heat will be negligible. All the mining operation will be done in day only. No cooling system is required.
6.7	From any other sources	No	NIL

7 Risks of contamination of land or water from releases of pollutants into the ground or into sewers, surface waters, groundwater, coastal waters or the sea:

S.No	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible) with source of information data
7.1	From handling, storage, use or spillage of hazardous materials	No	No anticipation of pollution of ground water or surface water as the mining operation will be carried out much above the ground water table and the mining will be Open cast Manual mining. There will be no effluent discharge from the mines.
7.2	From discharge of sewage or other effluents to water or the land (expected mode and place of discharge)	No	NIL
7.3	By deposition of pollutants emitted to air into the land or into water	No	Air quality will be within the prescribed SPCB norms though there will be mining activities.
7.4	From any other sources	No	NIL
7.5	Is there a risk of long term build up of pollutants in the environment from these sources?	No	NIL

8 Risk of accidents during construction or operation of the Project, which could affect human health or the environment

S.No	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible) with source of information data
8.1	From explosions, spillages, fires etc from storage, handling, use or production of hazardous substances	No	NIL
8.2	From any other causes	No	NIL
8.3	Could the project be affected by natural disasters causing environmental damage (e.g. floods, earthquakes, landslides, cloudburst etc)?	No	This project area is coming under low damage risk zone in the context of seismic intensity.

9 Factors which should be considered (such as consequential development) which could lead to environmental effects or the potential for cumulative impacts with other existing or planned activities in the locality

S.No	Information/Checklist confirmation	Yes/No	Details thereof (with approximate quantities/rates, wherever possible) with source of information data
9.1	Lead to development of supporting utilities, ancillary development or development stimulated by the project which could have impact on the environment e.g.: - Supporting infrastructure (roads, power supply, waste or waste water treatment, etc.) - housing development - extractive industries - supply industries - Other	Yes	Mining will be carried out as per approved Mining Plan.
9.2	Lead to after-use of the site, which could have an impact on the environment	Yes	After excavation of mineral, the area will be naturally replenished after rainy season. plantation will be done along approach road and river bank as per approved mining plan.
9.3	Set a precedent for later developments	No	--
9.4	Have cumulative effects due to proximity to other existing or planned projects with similar effects	No	--

(III) Environmental Sensitivity

S.No	Areas	Name/Identity	Aerial distance (within 15km.) Proposed project location boundary
1	Areas protected under international conventions, national or local legislation for their ecological, landscape, cultural or other related value	No	NA
2	Areas which are important or sensitive for ecological reasons - Wetlands, watercourses or other water bodies, coastal zone, biospheres, mountains, forests	No	NA
3	Areas used by protected, important or sensitive species of flora or fauna for breeding, nesting, foraging, resting, overwintering, migration	No	NIL
4	Inland, coastal, marine or underground waters	No	NIL
5	State, National boundaries	No	Odisha-Andhrapradesh border is 8 km
6	Routes or facilities used by the public for access to recreation or other tourist, pilgrim areas	No	--
7	Defence installations	No	NIL
8	Densely populated or built-up area	No	--
9	Areas occupied by sensitive man-made land uses (hospitals, schools, places of worship, community facilities)	Yes	Hospitals and schools are available in nearby villages.
10	Areas containing important, high quality or scarce resources. (ground water resources, surface resources, forestry, agriculture, fisheries, tourism, minerals)	No	--
11	Areas already subjected to pollution or environmental damage. (those where existing legal environmental standards are exceeded)	No	--

12	Areas susceptible to natural hazard which could cause the project to present environmental problems (earthquakes, subsidence, landslides, erosion, flooding or extreme or adverse climatic conditions) similar effects	No	This project area is coming under low damage risk zone in the context of seismic intensity.
----	--	----	---

(IV) PROPOSED TERMS OF REFERENCE FOR EIA STUDIES

1	Uploaded Proposed TOR File	Annexure-TOR file
2	Uploaded scanned copy of covering letter	Annexure-scanned copy of covering letter
3	Uploaded Pre-Feasibility report(PFR)	Annexure-PFR
4	Uploaded additional attachments(only single pdf file)	Annexure-Additional attachments

(V) Undertaking

The aforesaid application and documents furnished here with are true to my knowledge

V. (i)	Name Designation Company Address	DAMBARUDHAR RAMSING LESSEE DAMBARUDHAR RAMSING AT- GALGANDA, TAHASIL- NANDAPUR, DIST- KORAPUT			
Essential Details Sought					
S. No.	EDS Sought Date	EDS Sought	Letter		
(1.)	30/10/2018	Submit the application along with the District Survey Report for minor mineral mining as mandated vide MoEF & CC notification dated 14.08.2018. comply & resubmit application.			
Additional Details Sought					
S. No.	ADS Sought Date	ADS Sought	Letter		
NO Record					
Transferred Details(Category A To B)					
S. No.	Category A(Proposal No)	Category B(Proposal No)	Transferred Date	Reason	Letter
NO Record					